

# Customs, Excise & Service Tax Appellate Tribunal,

West Zonal Bench : Mumbai,  
3rd, 4th, & 5th Floor, Jai Centre, 34, P. D'Mello Road, Poona Street,  
Masjid Bunder (E), Mumbai - 400 009.

Tel No. : 23754933; Fax No. : 23754910,23716439

Website : www.cestat.gov.in

(Excise Division Bench)

## CAUSELIST

Court No. : 2

Room No. :

Dated :14/11/2017

Day :Tuesday

Time : 10:30

**CORAM:**

Hon'ble Judicial Member, Mr. Ramesh Nair

Hon'ble Technical Member, Mr. Raju

S.No.	APPEAL NO.	APPELLANT	RESPONDENT	REPRESENTATIVE	REMARKS
<b><u>REGULAR MATTERS</u></b>					
1	E/02926/2006	CCE Mumbai II	Hindustan Petroleum Corporation Ltd.	DR/CEN-EX SERVICES	* No Notice
2	E/03074/2006	CCE Mumbai II	Bharat Petroleum Corporation Ltd.	DR/IP	* No Notice
3	E/00600/2007	Kare Labs Pvt. Ltd.	CCE GOA	Vinod Awtani /DR	* No Notice
4	E/00726/2007	Blue Cross Laboratories	CCE GOA	Vinod Awtani /DR	* No Notice
5	E/00823/2007	CCE MUMBAI - II	Bharat Petroleum Corpn. Ltd.	DR/IP	* No Notice
6	E/00921/2007	Kalyani Carpenter Special Steels Ltd.	CCE PUNE III	M.H.Patil /DR	* No Notice
7	E/CROSS/00083/2008 E/403/2008	CCE PUNE III	Kalyani Carpenter Special Steels Ltd.	DR/CEN-EX SERVICES	* No Notice
8	E/CROSS/00195/2007 E/1019/2007	Crompton Greaves Ltd.	CCE Mumbai III	Nitin N.Mehta /DR	* No Notice
9	E/01058/2007	Nageshwar Enterprises	CCE NASHIK	M.H.Patil /DR	* No Notice
10	E/CROSS/00235/2007 E/1274/2007	CCE NASHIK	Nageshwar Enterprises	DR/IP	*
11	E/00515/2008	Nageshwar Enterprises	CCE NASHIK	M.H.Patil /DR	* No Notice
12	E/00305/2009	Nageshwar Enterprises	CCE NASHIK	M.H.Patil /DR	No Notice
13	E/01282/2007	CCE MUMBAI-I	Morarjee Goculdas Spg. and Wvg Mills Ltd	DR/IP	* No Notice

14	E/01543/2007	Kelkar Trading Corporation	CCE MUMBAI - V	V. Sridharan, /DR	* No Notice
15	E/01544/2007	Shri Chintamani Shridhar Kelkar	CCE MUMBAI - V	V. Sridharan, /DR	* No Notice
16	E/01604/2007	Emerson Process Management (I) Pvt. Ltd.	CCE BELAPUR	IP/DR	* No Notice
17	E/01608/2007	Essel Propack Ltd	CCE THANE I	PDS Legal /DR	* No Notice
18	E/00192/2008	Ballarpur Industries Ltd.	CCE NAGPUR	IP/DR	* No Notice
19	E/00233/2008	D Link ( India) Limited	CCE GOA	V. Sridharan, /DR	* No Notice
20	E/00234/2008	D Link (India) Limited	CCE GOA	IP/DR	* No Notice
21	E/00530/2008	Bharat Petroleum Corporation Ltd.	CCE MUMBAI - II	M.H.Patil /DR	* No Notice
22	E/00669/2008	Mahindra & Mahindra Ltd	CCE MUMBAI - V	V. Sridharan, /DR	* No Notice
23	E/CROSS/00142/2008 E/MISC/92578/2017 E/830/2008	CCE THANE II	Braco Sales Corporation	DR/IP	*
24	E/00869/2008	Bharat Petroleum Corporation Ltd.	CCE MUMBAI - II	M.H.Patil /DR	* No Notice
25	E/CROSS/00027/2009 E/1148/2008	Indian Oil Corporation Ltd.	CCE BELAPUR	IP/DR	* Issue Notice
26	E/01166/2008	CCE MUMBAI - II	Bharat Sanchar Nigam Ltd.	DR/IP	* Issue Notice
27	E/01167/2008	Exotech Plastics Private Limited	CCE PUNE III	Makarand P.Joshi /DR	* Issue Notice
28	E/01195/2008	Jai Precision Products India Pvt. Ltd.	CCE MUMBAI - V	IP/DR	* Issue Notice
29	E/01197/2008	G.D. Metsteel Pvt. Ltd.	CCE PUNE III	Sailesh P.Sheth /DR	* Issue Notice
30	E/01207/2008	Venus International	CCE THANE I	Mayur Shroff /DR	* Issue Notice
31	E/01208/2008	Prakash Joukani	CCE THANE I	Mayur Shroff /DR	* Issue Notice

**\* ATTENTION:** In the cases of year upto 2009 no adjournment will be granted.

**Court Master :**

**SPS/ PA :**

**Prepared By**

**Checked By**

**Assistant/ Deputy Registrar  
Excise Division Bench**

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